

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 425
IB/242/ND/2019

IN THE MATTER OF:

Union Roadways Ltd

...

Applicant

Vs

Icon Cables Ltd

Respondent

Under Section 9 of IBC, 2016.

Order delivered on 13.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Shivam Goel, Mr. Ramya S. Goel,
Mr. Akash Katiyar, Advs.

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **07.06.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)